

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):

(a) Yes, Delhi Administration, Municipal Corporation of Delhi and other agencies took all possible measures to contain the outbreak of Gastro-enteritis and Cholera in the affected areas.

(b) The concerned authorities investigated the matter and took necessary action.

#### Emigration Clearance

2767. SHRI R.M. BHOYE : Will the Minister of LABOUR be pleased to state:

(a) the number of recruiting agents registered under the Emigration Act, 1983 since the enforcement thereof,

(b) the number of applications for emigration cleared during January, 1989; and

(c) the details of applications given clearance/rejected or pending as on 31. January, 1989?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RADHAKISHAN MALVIYA): (a) As on 6.3.89 1366 Recruiting Agents has been registered under the Emigration Act, 1988;

(b) and (c). The information is being collected and would be laid on the Table of the House.

#### Education to students on sexually transmitted disease

2768. SHRI PARASRAM BHARDWAJ: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have made

proper arrangements for educating students about sexually transmitted diseases (STD) in all the States; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) and (b) . Yes, Educational material on Sexually Transmitted Diseases have been developed by NCERT for inclusion in curricula of Class X-XII.

#### Filaria Cases

2769. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government have been able to prevent the spread of filaria and to bring the disease under control;

(b) if so, the number of cases/deaths that took place during the last three years, State-wise;

(c) whether Government have any special programme to study the spread and control of filaria; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) Yes,

(b) No deaths due to Filaria has been reported. The number of Filaria cases State-wise is given in the Statement below.

(c) and (d). The Dte. of National Malaria Eradication Programme at the Centre and State Health Directorates are engaged in the National Filaria Control Programme

operational activities which are being carried out through 203 control units 186 clinics. In addition, National Institute of Communicable Diseases Delhi and its branches at Rajmundry (Andhra Pradesh) Varanasi (Uttar Pradesh) and Calicut (Kerala); and the Vector Control Research Center at Pondicherry are also engaged in field research and training activities.

The broad objectives of the National Filariasis Control Programme are as follows:-

- Delimitation of the problem of Filariasis in unsurveyed
- Rationalisation of control measures involving both rural and urban areas.
- Supplementing the existing anti-larval measures in urban areas by detection and treatment teams.

## STATEMENT

State	1985			1986			1987				
	No. examined	No. +ve for disease	Disease rate%	No. examined	No. +ve for disease	Disease rate%	No. examined	No. +ve for disease	Disease rate%		
	1	2	3	4	5	6	7	8	9	10	11
1. Andhra Pradesh	94980	3440	3.62	81494	5526	6.78	117351	5196	4.42		
2. Assam	NA	NA	NA	826	1	0.12	NA	NA	NA		
3. Gujarat	57274	55	0.09	29267	42	0.14	26812	50	0.18		
4. Bihar	59205	2705	4.56	64363	3455	5.36	99533	4305	4.32		
5. Karnataka	12442	68	0.54	12871	1241	9.64	18837	1489	7.90		
6. Kerala	4112	446	1.08	34545	401	1.16	4879	664	1.36		
7. M.P.	26401	352	1.33	26556	342	1.28	43278	457	1.05		
8. Maharashtra	84041	7997	9.51	399460	6481	1.62	368075	4600	1.24		
9. Orissa	6533	81	1.23	6060	279	4.60	4168	25	0.59		

	1	2	3	4	5	6	7	8	9	10	11
10. U.P.			31196	2419	7.75	38149	1480	3.87	42833	1409	3.28
11. W. Bengal			4682	314	6.70	2288	169	7.38	6438	780	12.11
12. Goa			53735	47	0.08	NA	NA	NA	36196	55	0.55
13. Pondicherry			8135	35	0.43	9774	14	0.14	6452	NA	NA
14. A & N Islands			9331	NA	NA	NA	NA	NA	NA	NA	NA
15. Lakshadweep			5904	8	0.13	NA	NA	NA	NA	NA	NA
16. Tamil Nadu			322461	1430	0.44	235041	1256	0.53	317642	.789	0.24
Total			817423	19397	2.37	940694	20686	2.19	1136194	19819	1.74

NA: Not Available

The information for 1988 is yet to be received from many NFCCP units through the Annual Reports of 1988